

Listed by
inadvertently

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No.513/KB/2017

Present:

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company	Maldar Barrels Pvt Ltd.-Vs-Pearson Drums & Barrels Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Kuldip Mallik Adv. Petitioner | Kuldip
2. D. Dutta Adv. |
A. K. Upadhyay Adv.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

It seems that the matter is listed wrongly today as it was already listed on **11/12/2017**.

8d

(Jinan K.R.)
Member (J)